

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: OA 618/2001

Applicant (s) D.L. Parnek

Respondent (s) V. O. I.

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

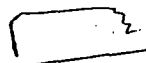
ORDERS OF THE TRIBUNAL

9-9-2002

None present for the applicant.
Mr. V.S. Garg, Counsel for the respondents.

It is seen from the record that none appeared on behalf of the applicant on 14.2.2002, 4.6.2002, 16.7.2002 and today also none has appeared. It appears that applicant has lost interest in prosecuting the OA. Accordingly this OA is dismissed for non prosecution.


M. L. CHAUHAN
MEMBER (JUDICIAL)


(H. O. GUPTA)
ADMINISTRATIVE MEMBER

Received
M.L. Chauhan
V.S. Garg
13-9-02

Copy sent to
applicant
w.d. 1/12
dated 20.8.02